

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No.500 of 2019

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. Sidhartha Roy, Advocate
For the O.P. :

09/26.03.2021 The present contempt application is taken up today through Video conferencing.

Mr. Sidhartha Roy, learned counsel for the petitioners submits that Letters Patent Appeal Nos.144 of 2019 and 145 of 2019 are still pending before the learned Division Bench of this Court. He, accordingly, prays that the present contempt application may be taken up after disposal of the said letter patent appeals.

In view of the said submission, put up this case under the appropriate heading after disposal of the Letters Patent Appeal Nos.144 of 2019 and 145 of 2019.

(Rajesh Shankar, J.)

Rohit